

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CRI-59 OF 2020)**

WITH

CONTEMPT PETITION NO.17 OF 2019.

IN

CRIMINAL WRIT PETITION NO.90 OF 2019.

Anju Sanjay Jain

...Applicant.

Vs

Sanjay Suresh Jain

...Respondent

Ms. A. Desai, Advocate for the applicant..

Shri J. Supekar, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:6th November, 2020.

PC.

Post the 4.12.2020 for orders.

DAMA SESHADRI NAIDU, J.

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